


F. No. 01(01)/Tour/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 20.04.2026

**TOUR ORDER No. 22 OF 2026**

Hon'ble President is pleased to order the tour in respect of the Member as follows:

Sl. No.	Member	From/To	Period	Reason
1.	Hon'ble Mr. Justice Dilip Gupta, President	New Delhi to Bangalore	From 03.05.2026 to 05.05.2026	To sit in Customs Division Bench.

By Order,  
  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Hon'ble Senior Member, CESTAT, Bangalore.
3. Deputy Registrar, CESTAT, Bangalore.
4. Accounts Section, CESTAT, New Delhi.
5. Website/Office copy.

F.No. 01(01)/Tour/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Date: 20.04.2026

**TOUR ORDER No. 23 OF 2026**

Hon'ble President is pleased to order tour in respect of the following Member as below:

Sl. No.	Member	From/To	Period	Reason
1.	Mr. A. K. Jyotishi, Hon'ble Member (Technical)	Hyderabad to Palasamudram	From 23.04.2026 to 25.04.2026	To conduct moot court sessions for the officers trainees at NACIN, Palasamudram, Andhra Pradesh.

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS to Mr. A. K. Jyotishi, Hon'ble Member (Technical), CESTAT, Hyderabad.
3. Deputy/Assistant Registrar, CESTAT, Hyderabad.
4. Accounts section, CESTAT, New Delhi.
5. Website/Office copy.